

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 104

CP (IB) No. 174/Chd/Pb/2023

IN THE MATTER OF:

Saiyrah Garg

...

Petitioner

Versus

HDFC Bank & Ors

...

Respondents

Under Section: 94, IBC 2016

Order delivered on 06.06.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 22.07.2024.

Sd/-

Court Officer